GOVERNMENT OF INDIA MINISTRY OFTRIBAL AFFAIRS RAJYA SABHA QUESTION NO30.11.2009 ANSWERED ON ALIENATION OF TRIBAL LANDS.

158 Shri D. Raja

Will the Minister of COALCOALTRIBAL AFFAIRS be pleased to state :-

- (a) whether it is a fact that a 15 member Committee was constituted to examine the issues relating to alienation of tribal lands, including traditional rights of the forest dependent tribals, in Chhattisgarh and to suggest realistic measures;
- (b) if so, whether the said Committee has submitted its report to Government; and
- (c) if so, the details thereof and Government's reaction thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(DR. TUSHAR A. CHOUDHARY)

- (a): No Committee has been constituted by this Ministry to examine the issues relating to alienation of tribal lands, including traditional rights of the forest dependent tribals in Chhattisgarh and to suggest realistic measures.
- (b) & (c): Do not arise.